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- (c) if the answer to part (a) above be in the negative, what other steps have been taken by the Director Education in this behalf: and
- (d) whether it is a fact that Principals of the Ramjas Schools have to seek permission of the Management for spending money out of the Boys Fund in spite of the fact that this fund is the personal responsibility of Principals?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (d) The requisite information is being collected and will be placed on the Table of the House in due course.

## हिन्दी शिक्षण योजना

\*६८०. पंडित भवानीप्रसाद तिवारी : श्री लक्ष्मीनारायणदास :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

- (क) केन्द्रीय सरकार के कर्मचारियों के लिए जो हिन्दी शिक्षण योजना है, उसमें श्रब तक क्या प्रगति हुई है : भ्रौर
- (ख) क्या दक्षिण भारत की भाषायें बोलने वाले कर्मचारियों को नकद पुरस्कार का वैसा प्रोत्साहन मिलता रहेगा. जैसा उन्हें प्रबोध (हिन्दी) परीक्षा को स्थानीय परीक्षा घोषित करने से पूर्व मिलता था ?

†[HINDI TEACHING SCHEME

PT. BHAWANIPRASAD \*680. < TIWARY: SHRI L. N. DAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress so far made in regard to the Hindi Teaching Scheme meant for the Central Government employees; and

(b) whether those employees who speak South Indian languages would continue to get the incentive of cashprizes which they were getting before the Prabodh (Hindi) examination was declared as a local examination?]

गह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र): (क) ग्रीर (ख) एक विवरण पत्न सदन के सभा-पटल पर रख दिया है।

## विवरण

- (क) १९४७-४८ ग्रीर १६६३-६४ के बीच प्रशिक्षार्थियों क कल तादाद १६,००० से बढ कर ५४,००० हो गई। ग्रभी तक लगभग २ ६ लाख कर्मचारियों ने एक या एक से अधिक निर्धारित कोसों में प्रशिक्षण प्राप्त कर लिया है ग्रौर १ ४ लाख कर्म-चारियों ने एक या एक से ग्रधिक निर्धारित परीक्षाएं पास कर ली हैं।
- (ख) ग्रहिन्दी भाषी कर्मचारियो को नकद पुरस्कार देने की योजना को भ्रब भ्रधिक उदार बना दिया गया है भ्रोर इस साल से सभी अहिन्दी भाषी अराजपतित कर्मचारियों को समय पर प्राज्ञ ग्रथवा ग्रन्तिम परीक्षा पास करने के लिए वेतन में एक ग्रग्रिम विद दी जाती है। प्रारम्भिक प्रबोध परीक्षा के लिये जोकि ग्रब केवल स्थानीय ग्रथवा घरेल परीक्षा हो गई है, किसी भी कर्मचारी को नकद पुरस्कार नहीं दिया जाता है।

† [THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

## STATEMENT

(a) The total enrolment has increased from 16,000 in 1957-58 to over 54 000 in 1963-64. So far about 2.6 lakh employees have completed one or more of the prescribed courses, and 1.4 lakh employees have passed one or more of the prescribed examinations.

(b) The scheme for grant of cash awards to non-Hindi knowing ployees has been liberalised from this year, and an advance increment İş given to al non-gazetted non-Hindi knowing employees for passing Pragya or final examination in time. No cash awards are, however. given to any employees for proficiency at the Prabodh or preliminary examination which is now a local or home examination only].

Written Answers

FIRING BY PAK. FORCES ON TRIPURA BORDER

\*681. SHRI T. M. DASGUPTA: SHRI G. K. KAPOOR:

Will the Min'ster of Home Affairs be pleased to state:

- (a) whether it is a fact that Pak. Armed forces opened fire on Tripura police constables on the 12th October. 1964 noar Anandapur of Sonamura Sub-Division and kidnapped constable; and
- (b) if so, whether Government had taken action for the release of constable and whether he has been released by now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI Jaisukhlal Hathi): (a) Yes, Sir.

(b) Does not arise, as the constable succumbed to his injuries.

JOINT CADRE OF I.A.S. OFFICERS

\*682. SHRI SHIVA NAND RAMA. Will the Minister of HOME Affairs be pleased to state:

- (a) whether it is a fact that under the recen'ly introduced scheme of Joint Cadre between certain States, transfers etc. of the I.A.S. officers in the Union Territories are controlled by the Home Ministry; and
- (b) if so, whether the same procedure is followed in the States also?

THE DEPUTY MINISTER IN MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) There is only one Joint Cadre of I.A.S. Officers between Delhi Union Territory and the State Pradesh. No Himachal scheme of having Joint Cadre between certain States has been introduced. The only proposal now under consideration is that of extension of the Joint Cadre of Delhi and Himachal Pradesh to other Union Territories. This Joint Cadre is controlled by the Ministry of Home Affairs. There is no proposal of transferring any I.A.S. officer other States to the Union Territories.

to Questions

(b) Does not arise.

INTER-UNIVERSITY YOUTH FESTIVAL

\*683, SHRIMATI DEVAKI GOPI-DAS: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that Members of Parliament were not invited to the inaugural function and subsequent cultural programmes conducted at the Ninth Inter-University Youth Festival held in New Delhi;
- (b) who was representing the Education Ministry at the Festival and what are his qualifications;
- (c) the principles underlying different grades of passes and which was the authority determining those principles; and
- (d) the total expenditure incurred by Government on this Festival?

THE DEPUTY MINISTER IN THE OF EDUCATION (SHRI MINISTRY BHAKT DARSHAN): (a) No, Sir.

- (b) An Organising Committee consisting of the officers of the Physical Education and Recreation Division of the Ministry of Education was responsible for conducting the Festival.
- (c) The Organising Committee determined the principle that grade of pass be correlated to status of the invitee subject to availability of accommodation in the appropriate class.